

(A3)
1

6

Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration D.A. No.777 of 1986

Tarun Kumar Sinha Applicant

Versus

The General Manager, Eastern Rly,
Gorakhpur & 3 Others. Respondents.

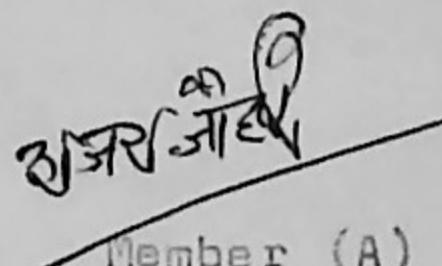
Hon.S.Zaheer Hasan, V.C.

Hon. Ajay Johri, A.M.

(By Hon.S.Zaheer Hasan, V.C.)

No body appears on behalf of the applicant.

Shri A.V. Srivastava puts in appearance
on behalf of the respondents. The learned counsel
for the respondents states that no application has
been moved by the applicant before the Department.
The application is dismissed in default.


Member (A)


Vice Chairman

Dated the 12th May, 1988.

RKM